

**GOVERNMENT OF INDIA
CORPORATE AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:5568
ANSWERED ON:10.05.2012
CORRUPTION BY VIDEOCON INDUSTRIES
Meghwal Shri Bharat Ram

Will the Minister of CORPORATE AFFAIRS be pleased to state:

- (a) the number of complaints alleging massive corruption by Videocon industries received by the Government during the last three years, year-wise and till date;
- (b) the number of complaints out of them investigated by SFIO till date;
- (c) the details of the outcome of the investigations thereon; and
- (d) the action taken or proposed to be taken against such industries involved in fraud?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF CORPORATE AFFAIRS (SHRI R.P.N. SINGH)

(a) to (d) – Only one complaint alleging Corporate Financial Scam in connection with the scheme of amalgamation of Videocon International Ltd with Videocon Industries Ltd was received. The examination by the Ministry has revealed that the scheme of amalgamation was approved by the Hon'ble High Court, Mumbai.